ENGAGEMENT OF JUNIOR RESEARCH CONSULTANTS 
ON SHORT TERM CONTRACT BASIS IN THE 
NATIONAL HUMAN RIGHTS COMMISSION

The National Human Rights Commission intends to prepare a panel of suitable persons fulfilling the following criteria and who have knowledge and aptitude for research and practical experience in dealing with human rights issues, for engagement as Junior Research Consultant on short term contract basis, initially for a period of 2 years.

2. The engagement is not against any regular post and shall be for short durations on need basis on consolidated lump-sum contractual payment. The candidates will have no right to claim for continuation or for regular employment in the Commission.

3. The eligibility criteria, consolidated remuneration and other conditions of the contractual engagement are given hereunder:-

**Junior Research Consultants (on short term contract basis)**

<table>
<thead>
<tr>
<th>Eligibility criteria</th>
<th>Persons having a Post Graduate Degree in Political Science/Sociology/Social Work/ Economics/ Human Rights / Psychology/ Population Studies or Criminology from any recognized University with minimum 60% marks</th>
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<tr>
<td>Age limit</td>
<td>Maximum 30 years of age as on the last date of receipt of application</td>
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<td>Period of short term contract</td>
<td>Initially for a period of 2 years, extendable depending upon their performance.</td>
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<td>Remuneration</td>
<td>Rs 36,000/- per month</td>
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4. Eligible and interested candidates may send their Bio-Data in the enclosed proforma by post or by hand to the above mentioned address on or before **6.00 P.M. on 28th November, 2019**. Details of short listed candidates for the interview and date of interview shall be displayed in the website of the Commission [nhrc.nic.in](http://nhrc.nic.in) subsequently. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of marks obtained.

5. The short listed candidates should bring attested copies of (i) Identity Card (Pan Card/Aadhar Card/Election ID Card/DL etc.), (ii) certificate showing date of birth and educational qualifications and (iii) one passport size photograph while attending the interview. In the event of selection, their engagement shall be subject to verification of all original documents.

6. No TA/DA shall be paid for attending the Walk-in-interview.

Encl: Proforma

(Sanjay Kumar)
Under Secretary (Estt)
FORMAT OF APPLICATION FOR ENGAGEMENT AS JUNIOR RESEARCH CONSULTANT ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION

Name
Date of Birth
Present Address

Telephone No.
Mobile No.
Email ID

Educational qualifications:

<table>
<thead>
<tr>
<th>Sr.No.</th>
<th>Course</th>
<th>Subjects covered</th>
<th>University with years of passing</th>
<th>% age</th>
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Working experience in human Rights related issues

Any other information

Date

(Signature with name)